GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO.2968 TO BE ANSWERED ON 11TH MAY, 2016

UNDERGROUND CABLE

†2968. SHRI SADASHIV LOKHANDE:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of gram panchayats connected through underground cable as on date, State-wise;
- (b) the details of the complaints received regarding laying of cables along with the action taken thereon:
- (c) the reasons for not providing telephone connections to the gram panchayats despite laying of cables; and
- (d) the action taken by the Government in this regard?

ANSWER

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) Telecom Circle-wise number of Gram Panchayats connected through underground cable, as on date is given at **Annexure.**
- (b) Bharat Sanchar Nigam Limited (BSNL) has reported that no complaint has been received regarding laying of cables for Gram Panchayats.
- (c) As informed by BSNL, landline telephone connections are provided to Gram Panchayats, wherever underground cable have been laid and are feasible.
- (d) Does not arise in view of (c) above.

Contd...2/-

Annexure

Gram Panchayat connected through Underground Cable		
Sr. No	Name of the Telecom Circle	Number of Gram Panchayat connected through Underground Cable
1	Andaman & Nicobar	52
2	Andhra Pradesh & Telangana	20607
3	Assam	267
4	Bihar	2495
5	Chhattisgarh	372
6	Gujarat	6481
7	Haryana	1303
8	Himachal Pradesh	1485
9	Jammu & Kashmir	1481
10	Jharkhand	1244
11	Karnataka	3400
12	Kerala	978
13	Madhya Pradesh	3782
14	Maharashtra	7734
15	North-East-I (Meghalaya, Mizoram &Tripura)	858
16	North-East-II (Manipur, Nagaland & Arunachal Pradesh)	212
17	Odisha	582
18	Punjab	10405
19	Rajasthan	2954
20	Tamil Nadu	7746
21	Uttarakhand	1688
22	Uttar Pradesh-East	7913
23	Uttar Pradesh –West	4674
24	West Bengal & Sikkim	3168
25	Kolkata Telecom District	179
26	Chennai Telecom District	1162
